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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 16/2000 in OA 710/99

DATE OF ORDER : 23.3.2000

Between :-

N.Raveendra

...Petitioner/Applicant

And

1. Sri Ramanujam,
Chief General Manager,
Telecommunications, AP Circle,
Hyderabad.
2. Sri Y.Shivashankar Reddy,
Telecom District Manager, Cuddapah.
3. Sri B.Subbarayudu,
The Officer in Charge,
Telecom Centre, Kodur.
4. Sri M.Chandrasekhar,
Sub Divisional Engineer (Groups),
Telecommunications,
Rajampet - 516 115.

...Respondents/Respondents

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Counsel for the Applicant : Shri V.Venkateswara Rao

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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It is stated that that the applicant had already been re-engaged. However, the reply as mentioned in sub para-(d) of para-10 will be issued to the applicant within a period of 2 weeks. That two weeks time ^{should} ~~may~~ be strictly adhered to.

2. C.P. is closed. No costs.

~~(B.S.JAI PARAMESHWAR)
Member (J)
23/3~~

me
(R.RANGARAJAN)
Member (A)

Dated: 23rd March, 2000.
Dictated in Open Court.

Avl
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avl/